

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00287/2019

Dated Monday the 11th day of March Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

B.Pradeep Kumar,

No. T-51, Elango Street,

Thiru Nagar, Jafferkhanpet,

Chennai 600083.

....Applicant

By Advocate M/s. T. N. Sugesh

Vs

1.The Union of India,
rep by the General Manager,
Southern Railways, Chennai 600003.

2.The Divisional Railway Manager,
Personnel Branch, Chennai Division
Southern Railways,
Park Town, Chennai 600003.

3.The Senior Divisional Commercial Manager,
Chennai Division, Southern Railways,
Park Town, Chennai 600003.

4.The Chief Personnel Officer,
Southern Railways, Chennai 600003.Respondents

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

When the matter is taken up for admission, learned counsel for the applicant submits that the applicant wished to withdraw this OA and he accordingly seeks permission for the same. Necessary endorsement to this effect has been made in the OA records.

2. In view of the above, the OA is permitted to be and dismissed as withdrawn.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

11.03.2019

SKSI